

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Falroza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 594/2014 (NBW to Accused)		Gubbi police station Vs Sridhara 30 years	
2	C.C. 260/2018 (NBW to Accused)		State By Gubbi Police Vs Shashikumar	APP. T.Rakhi
3	C.C. 318/2019 (For charge)		State By Gubbi Police Vs Manjamma	APP. T.Rakhi
4	C.C. 459/2020 (OBJECTIONS)		State By Gubbi Police Vs Vinaykumar	APP Muniraju
5	C.C. 438/2020 (FIRST HEARING)		State By Gubbi Police Vs Umesh	APP Muniraju
6	C.C. 439/2020 (FIRST HEARING)		State By Gubbi Police Vs Siddaaraju	APP Muniraju
7	C.C. 418/2014 (TO HEAR)		Ananda 20years Vs The Superindent of Police	N.C.Gangadarashetti
8	C.C. 610/2015 (SUMMONS TO ACCUSED)		The PSI Gubbi Vs Parthasarathi 52 years	
9	C.C. 708/2015 (TO HEAR)		The PSI Gubbi Vs Veerabhdraiah V 59 years	
10	C.C. 385/2016 (To Produce Document)		State By Gubbi Police Vs Ravikumara	APP. M.Muniraja
11	C.C. 477/2018 (TO HEAR)		State By Gubbi Police Vs Kantharaju	APP. T.Rakhi
11.00 AM to 02.00PM				
12	C.C. 404/2019 (For charge)		State By Gubbi Police Vs Siddegowda	APP. T.Rakhi
13	P.C.R. 4/2020 (ENQUTRY)		Nagaraju Vs Ramachandraiah	K M Srinivas
14	C.C. 340/2018 (Witness summons to C/W)		State By Gubbi Police Vs Rajanna.H.M	APP. T.Rakhi
15	C.C. 468/2018 (B/W to Cws)		State By Gubbi Police Vs Rangadhamaiah M.N.	APP. T.Rakhi

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkall
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 490/2018 (Witness summons to C/W)		State By Gubbi Police Vs Siddaraju Alias Sidda	APP. T.Rakhi
17	C.C. 530/2018 (Witness summons to C/W)		State By Gubbi Police Vs Jabiulla	APP. T.Rakhi
18	C.C. 533/2018 (Witness summons to C/W)		State By Gubbi Police Vs Maruthi	APP. T.Rakhi
19	C.C. 639/2018 (Witness summons to C/W)		State By Gubbi Police Vs Prasantha Kumar	APP. T.Rakhi
20	C.C. 402/2019 (Witness summons to C/W)		State By Gubbi Police Vs Uimesha GK	APP. T.Rakhi

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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 115/2019 (ARGUMENTS)		Raziya Begum Vs Abdul Jabbar	T H Kumar
ARGUMENTS BY ADV. RESPONDENT				
2	M.A. 11/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lokesh Vs Anjinappa	M P Mohana
3	R.A. 3/2018 (ARGUMENTS)		Govindappa Vs Gangayallamma	N Sadashivaiah
4	R.A. 49/2018 (JUDGEMENT) IA/1/2018		Nagaraju Vs Dasappa	Chintamani Ramasharma Balasubrahmanyam
5	EX 177/2013 (STEPS)		S D Chandrashekaraiah Vs The special Land Acquisition officer	RPP
(L.A.C./0000248/2006)				
6	FDP 3/2014 (STEPS)		G.N.Mahadevappa Vs Shivamma	
(O.S./0000171/2006)				
7	EX 4/2016 (TO HEAR)		Hanumakka Vs Rangamma	Gurunanjegowda
8	O.S. 12/2017 (AMENDMENT) IA/1/2017		Renukataiah I.C Vs Shivamma	Himanand D.C
11.00 AM to 02.00PM				
9	O.S. 135/2018 (FOR CONCILIATION)		Susheelamma Vs Ramadevi	N R Chandrashekar
10	M.C. 53/2019 (OBJECTIONS)		Vishweshwaraiah A.S. Vs Jivitha C.R.	Chandrashekaraiah A S
11	G and WC 3/2020 (OBJECTIONS)		Vishwesharaiah.A.S Vs Jivitha.C.R	Chandrashekaraiah A S
12	O.S. 89/2020 (SUMMONS) IA/1/2020 IA/2/2020		Om karamurthy Vs Basavaraju	H S Umamathi

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 91/2020 (SUMMONS) IA/1/2020 IA/2/2020		Omkarmurthy Vs Basavaraju	H S Umapathi
14	L.A.C. 19/2015 (NOTICE)		Gangaboraiah Vs The Spl.Land Acquisition Officer.	Nandeesh C
15	M.V.C. 1039/2019 (NOTICE)		Shivamma Vs Kokila	Rajakumar.K
16	O.S. 59/2019 (EVIDENCE)		A.C.Rajashekar Vs M.D.Krishnegowda	K.S
17	O.S. 179/2019 (EVIDENCE)		Shivanna Vs Basavaiah	D Gangegowda
CROSS EXAMINATION OF PW				
18	M.C. 17/2019 (EVIDENCE)		T B Lokesh Vs R M Vimala	Hemanna H M
19	R.A. 79/2019 (TO HEAR) IA/1/2019		Basavalingaraju Vs H M Mallikarjunaiah Dead by LRs	K G Narayana
20	O.S. 111/2019 (AMENDMENT) IA/1/2019		Corporation Bank Vs M.S.Ganganna	Arun C S

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 43/2016 (OBJECTIONS) IA/10/2019 IA/1/2016 IA/9/2019 IA/11/2020		B.D. Narayana Vs Jayalakshamma	Lakshmi Narayana
2	O.S. 62/2018 (SETTLEMENT) IA/1/2018		Kumar alias Shivakumar Vs Venkatappa	Ramesh Babu TR
3	O.S. 14/2019 (FOR CONCILIATION) IA/4/2019 IA/3/2019		Sarojamma Vs Suvarnamma	Nandeeshaiiah
4	R.A. 10/2019 (ENQUIRY) IA/4/2019 IA/3/2019 IA/2/2019 IA/6/2019 IA/5/2019 IA/1/2019		Rahamathbhi Vs A. Mahammad Ismail	N R Chandrashekar
5	FDP 3/2019 (OBJECTIONS)		Siddagangamma Vs Puttamma Dead by LRs.,	Nagaraju D
6	M.V.C. 361/2019 (SETTLEMENT)		Kariyanna @ Kariyappa Vs Nagesha R.	K.C. Nagaraja
7	M.V.C. 569/2019 (SETTLEMENT)		Venkatesh Vs Dayananda	T.R.Chikkaranganna
8	EX 199/2019 (ATTACHMENT WARRANT OF MOVABLES)		Pandurangaiah alias Pandurange Gowda Vs Special Land Acquisition Officer	H N Devaraja
(L.A.C./0000008/2017)				
9	O.S. 146/2019 (SETTLEMENT)		Venkateshaiah Vs Govindaiah	D Gangegowda
10	O.S. 174/2019 (OBJECTIONS) IA/1/2020		Krishnoji Rao Vs Gangamma	K G Narayana
11	Misc 12/2019 (OBJECTIONS) IA/1/2019		Honnegowda Vs Hanumamma	N Basavaraju
12	R.A. 10/2020 (NOTICE ISSUED) IA/1/2020		Gangamma Vs Basavaraju	C.R.Balasubramanyam

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.C. 30/2020 (FOR CONCILIATION)		Chandraiah S Vs Nil	H L Somasundar
14	M.C. 32/2020 (FOR CONCILIATION)		Shruti B S Vs Nil	Ksheerkumarswamy
15	R.A. 104/2019 (NOTICE)		Obalanarasimhaiah Vs Savitha H.M.	Chintamani Ramasharma Balasubrahmanyam
16	M.C. 44/2019 (TO HEAR ON IA) IA/1/2019		Kumar.V.H Vs Vanita	S.N.Shivakumara swamy
17	O.S. 182/2019 (TO HEAR ON IA) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Mallikarjun A Vs K.C.Umesha	B V Rajeev
18	O.S. 2/2020 (TO HEAR ON IA)		J.N Shivakumar Vs Nanjundappa	B V Rajeev
19	O.S. 50/2020 (S S TO DEFENDANTS)		Shivanna S.C. Vs Chickkamma	K G Narayana
20	O.S. 104/2020 (TO HEAR ON IA) IA/1/2020		Shabeena Taj Vs Mubeena Taj	G.Sajjad Ahmed
11.00 AM to 02.00PM				
21	M.C. 26/2020 (NOTICE)		Unesh M S Vs R Sukanya	K M Srinivas
22	M.C. 50/2020 (NOTICE)		S.Basavaraju Vs M.Shashikala	T.N Gururaj
23	AIR.MISC. MVC 46/2020 (NOTICE)		Narasimhamurthy Vs Shivakumar	a
24	AIR.MISC. MVC 58/2020 (NOTICE)		Narasimha murthy Vs Manjunatha	a
25	AIR.MISC. MVC 59/2020 (NOTICE)		Naveen kumar Vs Ramaiah	a
26	AIR.MISC. MVC 63/2020 (NOTICE)		Shivarudraiah Vs Rajanna	a
27	AIR.MISC. MVC 64/2020 (NOTICE)		Rajanna Vs R.Narasimha Murthy	a

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	AIR.MISC. MVC 65/2020 (NOTICE)		Ranganatha Vs Manjunatha	a
29	AIR.MISC. MVC 66/2020 (NOTICE)		Manjunatha Vs Manjunatha	a
30	M.V.C. 1396/2018 (HEARING)		Yatheesh.R.C. Vs Janardhana R.	Narasimhamurthy
31	M.V.C. 246/2016 (EVIDENCE)		Keshavamurthy Vs Sunilkumar	B S Madhusudhan
32	O.S. 16/2017 (EVIDENCE) IA/1/2017 IA/8/2019		H.G Nagaraju Vs Gangamma	C G Sathyanarayan
33	O.S. 110/2017 (EVIDENCE)		Ashoka Vs Jayanna	P M Pushpavathi
34	O.S. 126/2018 (EVIDENCE) IA/1/2018		Nagarajaiah B.L. Vs Smt.Lalithamma	B.K Prabhushwamy
35	M.V.C. 911/2019 (EVIDENCE)		Nataraju.J.N Vs Babu.G.k	Hanumantharaju.C.N
36	R.A. 18/2015 (ARGUMENTS) IA/3/2020 IA/2/2015 IA/1/2015		Parthasarathi G.S Vs Venkatanarasimhaiah G.S Late	S.N.Nagabhushana
37	R.A. 39/2015 (ARGUMENTS) IA/1/2015		Shylamma Vs Rangaiah	Chintamani Ramasharma Balasubrahmanyam
38	R.A. 6/2018 (ARGUMENTS) IA/1/2018		Puttarangaiah Vs Rajanna	T.N Gururaj
39	M.C. 38/2019 (EVIDENCE)		Kavya.G.H Vs Nil	S Shankar
40	R.A. 10/2018 (ARGUMENTS) IA/2/2018		Vidya Vs Basavaraju	D Manjunatha

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 183/2016 (Objection)		K T Rangaiiah Vs D K Narasimhamurthy	Nandeesh C
2	Misc 3/2019 (HEAR ON IA)		Thimmaiah Vs Ravi Kiran N.R.	C G Sathyanarayan
ISSUE DELIVERY WARRANT				
3	EX 17/2016 (HEARING)		Sowbhagyamma Vs Nanjegowda	K Shashikumar Raj Urs
4	O.S. 329/2015 (EVIDENCE)		Lakshmiddevamma Vs Kariyamma	K M Sreenivas
5	O.S. 397/2015 (EVIDENCE)		Doddamma Vs Ningamma	S.Kempaiah
CROSS EXAMINATION OF DW				
6	O.S. 317/2011 (EVIDENCE)		Jayaramu Vs Matisiddaiah	
7	O.S. 12/2012 (EVIDENCE)		JAYARAM Vs G.S.JAGADEESH	
CROSS EXAMINATION OF PW				
8	O.S. 235/2012 (EVIDENCE)		SIDDAGANGAMMA Vs GANGAMMA	B. SHIVAKUMAR
9	O.S. 67/2011 (ARGUMENTS)		SHIVANNA Vs DASEGOWDA	C.G.SATHYANARAYAN
10	O.S. 23/2014 (ARGUMENTS) IA/1/2014		G.S.Sumangala Vs Gowramma	B.N.Mangala
11	O.S. 5/2016 (ARGUMENTS) IA/1/2016		Shivamma Vs Neelamma	Thimmaiah .M.
12	FDP 29/2017 (Awaiting Report)		Boramma Vs Bettaswamy	K M Srinivas
13	O.S. 303/2013 (JUDGEMENT) IA/1/2013		Giriraju Vs Kenchamma	K R Pandurangaiah Chintamani Ramasharma Balasubrahmanyam

11.00 AM to 02.00PM

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 365/2019 (SUMMONS) IA/1/2019		K.N.Shobha Vs Narasimhamurthy	K G Narayana
15	FDP 25/2014 (STEPS)		Shankarappa Vs Chikkanna	C.R.Balasubramanyam Prasanna Kumar
16	O.S. 31/2016 (STEPS) IA/1/2016		G.N.Ramesh Vs G.C.Rajanna	C.R.Balasubrahmanyam
17	O.S. 297/2018 (STEPS)		Chandamma Vs Doddamma	Chintamani Ramasharma Balasubrahmanyam
18	P and SC 4/2019 (PAPER PUBLICATION)		Meerabai Vs The Manager	K M Srinivas
19	O.S. 353/2015 (EVIDENCE) IA/1/2015		Sujatha Vs Shivanna	S.R.Ramakrishnaiah
20	O.S. 97/2016 (EVIDENCE) IA/1/2016		Chikkasiddappa alias chikkasiddaiah Vs Doddamma	C.G.Sethyanarayan
CROSS EXAMINATION OF DW				
21	O.S. 133/2014 (EVIDENCE) IA/1/2014		Jayaramu Vs Marisiddiah	SRR
22	O.S. 349/2014 (EVIDENCE)		A.M.Dinesh Vs A N Srinivasa	B.Chandiradhara
CROSS EXAMINATION OF PW				
23	O.S. 382/2013 (EVIDENCE)		Rajanna Vs Nagaraju	C.R.Balasubramanyam
FURTHER EVIDENCE FOR DEFND				
24	O.S. 320/2013 (EVIDENCE) IA/1/2013		Ranganna Vs Govindaiah @ Govidappa	Dekshinamurthy
25	O.S. 85/2016 (Further Chief of PW.1) IA/1/2016		Anasuyadevi Vs Nagesh	TNG
26	O.S. 41/2019 (Further Chief of PW.1)		B.R.Mohankumar Vs Savithramma	Chintamani Ramasharma Balasubrahmanyam

Cause listed below are adjourned due to Covid-19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 117/2020 (NOTICE)		Sannamma Vs Tahsildar	Chandrashekara N R
2	CrI.Misc. 118/2020 (NOTICE)		Anigaiah Vs Tahsildar	N R Chandrashekar
3	CrI.Misc. 120/2020 (NOTICE)		Anigaiah Vs Tahsildar	N R Chandrashekar
4	CrI.Misc. 121/2020 (NOTICE)		Puttaraju Vs Tahsildar	M P Mohana
5	CrI.Misc. 145/2020 (NOTICE)		Jayamma Vs Tahsildar	Nagaraju K C
6	CrI.Misc. 35/2020 (ORDERS)		Susheelamma Vs Thahasildar, Gubbi	H D Basavaiah
7	CrI.Misc. 36/2020 (ORDERS)		Susheelamma Vs Thahasildar, Gubbi	H D Basavaiah
11.00 AM to 02.00PM				
8	CrI.Misc. 10/2020 (NOTICE)		G.E.Nataraju Vs Chief officer, Town Panchayath, Gubbi	S Kempaiah

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
AMENDMENT				
1	O.S. 410/2015 (SUMMONS) IA/1/2015		G.R.Nataraja Vs Ningappa	S.R.Ramakrishnaiah
SS TO DEFT. BY RPAD				
2	O.S. 188/2020 (SUMMONS)		Muddalingappa Vs K.M. Rajanna	S Ranganatha
WRITTEN STATEMENT				
3	O.S. 224/2020 (SUMMONS) IA/1/2020 IA/2/2020		P.K.Mohiddin Vs Range Forest Officer	K G Narayana
4	EX 12/2016 (NOTICE)		Kaveri Grammeena Bank Vs Ranganath	C.G.Sathyanarayan
5	FDP 23/2019 (Objection)		Bhadramma Vs Kenchaiyah @ Kenchappa dead by his LRs	Ksheerkumarswamy
6	FDP 34/2019 (Objection)		Pushpavathi Vs Venaktesh	K M Srinivas
7	O.S. 101/2010 (AWAIT ORDERS)		D.V.VENKATAKRISHNAIAH AND OTHERS Vs C.N.THIMMEGOWDA AND ANOTHER	JAYARANGAPPA
CROSS EXAMINATION OF DW				
8	O.S. 16/2012 (EVIDENCE) IA/1/2012		EERANNA Vs MANIGAIAH	ARUN
9	O.S. 358/2014 (EVIDENCE)		Lakshamma Vs Hanumanthaiah	C.R.Balasubramayam
10	O.S. 370/2015 (EVIDENCE) IA/1/2015		B.G.Prakashamurthy Vs Renukaiah	C.R.Balasubrahmanyam
DEFN EVIDENCE				
11	O.S. 251/2013 (EVIDENCE) IA/1/2013		Siddagangaiah Vs Govindaraju	Shanthagowda
12	O.S. 14/2014 (EVIDENCE) IA/1/2014		V.Thimmegowda Vs Lakkanna @ Hotel Lakkanna	H.L.Rajashékara

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesh N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 307/2008 (ARGUMENTS)		Earanna Vs Manigalah	C.G.Sathyanarayana S.R.Ramakrishnaiah
14	EX 4/2015 (ARGUMENTS)		Ramaiah Vs Channamma dead by Lr Eranna	K M Srinivas
15	O.S. 189/2012 (Awaiting Report) IA/1/2012		GIRISH Vs K.N.VEERANNA	C.G. SATHAYANARAYANA
16	FDP 8/2013 (Respondent Evidence)		Mangalagowramma Vs Gangamma	C.G.Sathyanarayana

11.00 AM to 02.00PM

AMENDMENT

17	O.S. 92/2019 (SUMMONS)		T.A.Mala Vs G.S.Mohamed Ghouse	K M Srinivas
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WRITTEN STATEMENT

18	O.S. 222/2020 (SUMMONS) IA/1/2020 IA/2/2020		Ruksana Bhanu Vs Range Forest Officer	K G Narayana
19	O.S. 258/2020 (SUMMONS) IA/1/2020 IA/2/2020		G.R. Nagaraju Vs Mahalakshmi	N. Suresha
20	O.S. 192/2020 (NOTICE) IA/1/2020		Kariyappa Vs Griyamma	Siddalingaiah B
21	FDP 33/2019 (Objection)		Siddagangamma.S. Vs Siddesh	K M Srinivas
22	FDP 36/2019 (Objection)		Narasamma Vs Chandrappa	Chintamani Ramasharma Balasubrahmanyam
23	O.S. 306/2020 (ORDER ON IA) IA/1/2020		Mangalamma Vs Maraiah	A T Veerananarayana

CROSS EXAMINATION OF DW

24	O.S. 142/2012 (EVIDENCE)		HONNAPPA Vs C.S.NINGAIAH	C.G. SATHAYANARAYANA
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CROSS EXAMINATION OF PW

25	O.S. 306/2014 (EVIDENCE) IA/1/2014		Puttathayamma Vs Doddamma	C.G.Sathyanarayana
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CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 68/2015 (EVIDENCE)		Vishalamma Vs Mariyamma	C.R.Balasubramanyam
DEFN EVIDENCE				
27	O.S. 12/2014 (EVIDENCE)		A.P.Manjunatha Vs Indramma	K R Krishnamurthy
PLNTF EVIDENCE				
28	O.S. 48/2016 (EVIDENCE) IA/1/2016		M N Drakashyanamma Vs Nanjappa	
29	O.S. 40/2011 (ARGUMENTS) IA/1/2011		MANIGALAH Vs ERAMMA	K.L.BHARATHI
30	O.S. 197/2009 (ORDERS)		Jayaramaiah Vs Shivalingaiah	K.G.N.
31	P and SC 2/2020 (Awaiting Report) IA/1/2020		Kempamma Vs Nil	S Ranganatha
32	O.S. 25/2013 (Further Chief of DW.1) IA/1/2013		Boramma Vs G. Anjani	A.Sai Prakash
33	O.S. 258/2018 (Further Chief of PW.1) IA/1/2018		Mudligiraiah Vs Siddegowda	C G Sathyanarayan